

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

103. IA(LIQ.)/31/2024 IN C.P. (IB)/1394(MB)2020

IN THE MATTER OF

Samata Nagari Sahakari Patsanstha Maryadit

VS

Komal Kakade Contructions Pvt Ltd

Section 7 of the Insolvency & Bankruptcy Code, 2016

Order Delivered on 23.04.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: Adv. Vinita Shetty (VC)

For the Respondent:

ORDER

I.A.(LIQ)/31/2024

The Ld. Counsel for the Applicant prays for short adjournment. In view of the request made, adjourned to **09.05.2024**.

Sd/-
MADHU SINHA
Member (Technical)
Shubham

Sd/-
REETA KOHLI
Member (Judicial)